

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2016
IA(COMPANIES.ACT)/32(KB)2024,
IA(COMPANIES.ACT)/61(KB)2024,
CONT.A./4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	YOGENDRA PAL JAIN & ANR VS SOUTH EASTERN CARRIERS PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv.] For the Respondent Nos. 3 & 4
Ms. Suranjana Chatterjee, Adv.]

Mr. Siddhartha Jain (in person)] Respondent No. 9

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. List this matter for further consideration on **03.07.2024 at 01:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.